

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

AR B I T R A T I O N P E T I T I O N NO. 1 3 O F 2 0 0 7

M/S. E V E R E S T H O L D I N G L T D .

Petitioner(s)

V E R S U S

S H Y A M K U M A R S H R I V A S T A V A & O R S .

Respondent(s)

(With appln. for exem. from filing original certified copy of agreement and permission to file rejoinder affidavit)

Date: 1 1 / 0 8 / 2 0 0 8 This Petition was called on for hearing today.

CORAM :

H O N ' B L E D R . J U S T I C E

M U K U N D A K A M S H A R M A

For Petitioner(s)

Mr. Praveen Swarup, Adv.

Mr. R. K. Singh, Adv.

Ms. Pa reena Swarup, Adv.

For Respondent(s)

Ms. Vanita Bha ragava, Adv.

Ms. Nupur Mukherjee, Adv.

M/s. Khaita n & CO., Advs.

UPON hearing counsel the Court made the following
O R D E R

In terms of prayer made by learned counsel for the respondent the petition is adjourned to 2 5 th August, 2 0 0 8 for final arguments after the miscellaneous matters are over.

(Shashi Sareen)
Court Master

(Vijay Aggarwal)
Assistant Registrar